

Annexure – 7

Name of the corporate debtor: Bansal Infracon Private Limited; Date of commencement of CIRP: 29-11-2021; List of creditors as on: 22.01.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	State Tax Department, Bhavnagar, Gujarat	State Government, Gujarat	16.12.2021	5,12,444.00	5,12,444.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
2	Employees Provident Fund Organisation, Regional Office, Ahmedabad	Central Government	20.12.2021	14,442.00	0.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	14,442.00	NIL	Since the liability for damage and interest was not crystallized on the date of claim receipt and hence claim not admitted
3	Assistant Commissioner of Income Tax, circle-1, Bhavnagar	Income Tax Department	30.12.2021	18,38,914.00	18,38,914.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	The claim is admitted subject to outcome of appeal filed by the corporate debtor before Commissioner of Income Tax in response to demand raised by the Income Tax Department.
Total				23,65,800.00	23,51,358.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	14,442.00	0.00	